

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 65/MP/2019**

Subject : Petition for Recovery of money from the Rajasthan Distribution Companies for the power supplied from June, 2017 to April, 2018 under the Power Sale Agreement dated 26.2.2016 entered into between NTPC Limited and the Rajasthan Distribution Companies.

Petitioner : NTPC Limited & Ors.

Respondents : Ajmer Vidyut Vitaran Nigam Limited and Ors.

Date of Hearing : 25.11.2019

Coram : Shri P. K. Pujari, Chairperson  
Dr. M. K. Iyer, Member  
Shri I.S. Jha, Member

Parties present : Ms. Swapna Seshadri, Advocate, Rajasthan Discoms  
Ms. Poorva Saigal, Advocate, NTPC  
Ms. Tanya Sareen, Advocate, NTPC

**Record of Proceedings**

Learned counsel for the Petitioner sought permission to file rejoinder during course of the day. Request was allowed by the Commission.

2. The Petition shall be listed for hearing in due course for which notice will be issued separately.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Deputy Chief (Legal)**

